## IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI Vs. Sukhdev Singh Crl. Rev.No. 5/2020

29.09.2020

Pr. (on screen):

Ms. Mona Jonwal, ld. Spl. PP for CBI along with

IO/Insp. Anil Rawat

Sh. Mohit Mathur, Sh. Tarun Gaur, Sh. Nimish Chib, and

Sh. Harsh Gautam, ld. Counsels for the respondent

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Part submissions heard from ld. Spl. PP for CBI. She seeks some time for making her remaining submissions.

At request, let the matter be listed on 07.11.2020 for further arguments.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/29.09.2020

## IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI/Soo/2019 CBI/300/2019

29.09.2020

Pr. (on screen): Sh. Praneet S

Sh. Praneet Sharma, ld. Sr. PP for CBI.

All accused persons are present

Sh. Chandra Maini and Sh. B.K. Wadhwa, ld. Counsel

for A-1

Sh. Javed Akhtar, ld. Counsel for A-2, A-5 and A-6

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

In reference to circular No. 26/DHC/2020 dated 30.07.2020, let this matter be listed on 29.10.2020 for P.E.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/29.09.2020